

List of cases where Case Management Hearing was held during the month of July-2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
							Framing the Issues	Listing of Witnesses	Affidavit Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other Stages/Hearing Date	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2149/2022	09.09.2022	SANJAY JAIN VS. JAGJIT SINGH GULATI	-----	29.07.2024	29.07.2024	08.08.2024	24.08.2024	24.08.2024	-----
								-----	05.08.2024	23.08.2024	23.08.2024	03.09.2024	03.09.2024	-----
								04.07.2024	07.08.2024	07.08.2024	-----	-----	-----	
								31.07.2024	29.08.2024	11.09.2024	11.09.2024	25.09.2024	25.09.2024	-----
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	1608/2023	19.12.2023	MANISH SUKHJA VS MCD	29.05.2024	16.08.2024	06.08.2024	16.08.2024	28.08.2024	06.09.2024	
								24	20.08.2024	20.08.2024	24			
								20.01.2024	NA	13.08.2024	05.08.2024	02.09.2024	19.09.2024	
								24			06.08.2024			
											20.08.2024			
											06.09.2024			
306	CS (COMM)	05/2024	02.01.2024	MANOJ KUMAR VS OM PRAKASH KAURWAL	26.07.2024	09.08.2024	09.08.2024	24.08.2024	20.09.2024	26.09.2024				
					24	30.08.2024	30.08.2024							
								06.09.2024						
306	CS (COMM)	1523/2023	24.11.2023	STAR BIOMED PVT LTD VS MAYKAR DIAGNOSTICS	27.07.2024	24.08.2024	24.08.2024	01.09.2024	09.10.2024	16.10.2024				
					24	28.08.2024	28.08.2024	13.09.2024						
306	CS (COMM)	044/2023	01.07.2023	UCO BANK VS RITIKA GUPTA		20.08.2024	20.08.2024	13.08.2024	09.09.2024	21.09.2024				
								29.08.2024						
306	CS (COMM)	750/2019	22.05.2019	GP GLOBAL ASPHALT PVT LTD VS. NIDHI KUMRA & ORS	31.07.2024	12.08.2024	12.08.2024	24.08.2024	10.09.2024	17.09.2024				
					24			31.08.2024						
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	1004/2023	11.07.2023	RAJESH KUMAR GUPTA V/S MCD	22.07.2024		22.08.2024		10.09.2024		

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
		303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	for 2338/2022	14.10.2024	M/S RAJAT FOAM SALES V/S BRIJ BASI	09.07.2024		06.08.2024		12.08.2024			
		303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	for 1490/2023	07.11.2023	M/S BALAJI SALES CORPORATION V/S ATSHOUSING PVT LTD	24.07.2024		21.08.2024		25.09.2024			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM) 240/2023	09.02.2023	WRIGHT HEIGHTS LLP VS. SANJAY CHAUDHARY	08.07.2024	PE-23.08.2024 AND 24.08.2024 AND DE-03.08.2024 AND 07.08.2024	BEFORE 23.08.2024	BEFORE 03.08.2024	BEFORE 19.09.2024	19.09.2024 AND 20.09.2024	
		304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM) 1443/2023	27.10.2023	RENU SETH VS SURYA SANITARY TRADERS	26.07.2024	PE-06.09.2024 & 10.09.2024 AND 20.09.2024	BEFORE 06.09.2024	BEFORE 20.09.2024	BEFORE 04.10.2024	04.10.2024		
		304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM) 1115/2023	02.08.2023	OPTIMIZING RESOURCES PVT. LTD. VS. M/S DHANI HEALTH CARE LTD.	23.07.2024	PE-27.08.2024 AND 28.08.2024 DE-17.09.2024 & 18.09.2024	BEFORE 27.08.2024	BEFORE 17.09.2024	BEFORE 07.10.2024	07.10.2024		
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL											
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE, COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	2717/2022	20.12.2022	M/S. ASK AUTOMOTIVE LTD. VS. MONU	09.07.2024	25.09.2024 And 26.09.2024 DE-07.10.2024 , 08.10.2024	24.09.2024	07.10.2024	22.10.2024	22.10.2024	NA
		410	CS (COMM)	2436/22	02.11.2022	M/S. MANMOHAN SINGH WADHWA VS. MCD	09.07.2024	24.09.2024 And 25.09.2024 DE-07.10.2024 , 08.10.2024	23.09.2024	07.10.2024	12.11.2024	12.11.2024	NA	
		410	CS (COMM)	1380/2023	18.10.2023	M/S. MAHADEV TRADING CO. VS. M/S. CHARU ENTERPRISES & ANR.	1.07.2023	26.09.2024 And 27.09.2024 DE-23.10.2024 , 24.10.2024	25.09.2024	23.10.2024	29.10.2024	29.10.2024	NA	
		410	CS (COMM)	2020/2019	20.12.2018	S.K. EDUCATIONS PVT. LTD VS. DINANATH JHA	2.07.2023	PE-16.07.2024, 18.07.2024 And DE-22.07.2024 , 23.07.2024	16.07.2024	22.07.2024	26.07.2024	26.07.2024	NA	
		410	CS (COMM)	2025/2022	06.09.2022	RAJENDER KUMAR VS. MCD & ANR.	9.07.2023	08.10.2024 And 14.10.2024 DE-21.10.2024, 22.10.2024	07.10.2024	21.10.2024	28.10.2024	28.10.2024	NA	
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS DJ	6078/2018	13.09.2018	M/S PLAZA ELECTRICALS PRODUCT VS UDAY KUMAR ROY	20.07.2024	14.08.2024	14.08.2024	14.08.2024	05.09.2024	18.09.2024	27.08.2024 (DE)
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL											

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West												
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West												
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West												
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI												
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI												
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI												
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH												
			12, New Court Block-I	Civil Suit	CS (COMM) 385/20	14.12.2020	BRIJ MOHAN SAHNI Vs. RAMESH KUMAR SUNJEA	03.07.2024	Within week	25.07.2024	NIL	NIL	NIL	NIL
			12, New Court Block-I	Civil Suit	CS (COMM) 116/19	01.07.2019	RAJ KUMAR JAIN Vs. M/S. RANGOLI EXIM PVT. LTD. AND ORS.	09.07.2024	Within week	24.07.2024	NIL	NIL	28.08.2024	NIL
			12, New Court Block-I	Civil Suit	CS (COMM) 44/24	25.01.2024	ALI EXPORTS Vs. AM WEBSHOP INDIA	11.07.2024	Within week	07.08.2024	NIL	NIL	NIL	NIL
			12, New Court Block-I	Civil Suit	CS (COMM) 34/20	23.01.2020	SKY CONSTRUCTION COMPANY Vs. DEVANSHI BUILDTECH PVT LTD. AND ORS.	12.07.2024	Within week	13.08.2024	NIL	NIL	NIL	NIL
			12, New Court Block-I	Civil Suit	CS (COMM) 68/24	13.02.2024	State Bank Of India Vs. Sanjay Sharma	12.07.2024	Within week	14.08.2024	NIL	NIL	NIL	NIL
			12, New Court Block-I	Civil Suit	CS (COMM) 76/24	15.02.2024	Bright Electrical and Engineerings Vs. Rakesh Kumar	19.07.2024	Within week	30.08.2024	NIL	NIL	NIL	NIL
			12, New Court Block-I	Civil Suit	CS (COMM) 574/23	19.10.2023	UNITED SPIRITS LIMITED Vs. M/S SOMLATA WINE AND BEER SHOP	19.07.2024	Within week	09.08.2024	NIL	NIL	17.09.2024	NIL

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		12, New Court Block-I	Civil Suit	CS (COMM) 420/23	10.07.2023	BHUPINDER SINGH GILL Vs. CRAVING SHOPPER PRIVATE LIMITED	22.07.2024	Within week	03.09.2024	NIL	NIL	NIL	NIL	
		12, New Court Block-I	Civil Suit	CS (COMM) 15/20	16.01.2020	M/S SHREE RATHNAM RESTAURANTS PVT. LTD. Vs. M/S ESCALAR ENTERPRISES AND ANR.	30.07.2024	Within week	03.09.2024	NIL	NIL	NIL	NIL	
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 130/2024	14.03.2024	DEL TRADE INTERNATIONAL VS M SEA PHARMACEUTICALS	01.07.2024	17.08.2024	-	07.09.2024	21.09.2024	-	-
			6, New Court Block-I	Commercial	CS (COMM) 514/2023	08.07.2024	RAJENDRA JHA VS YASHPAL BAHL	08.07.2024	13.08.2024	-	03.09.2024	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 217/2020	13.07.2020	S.PARAMJEET SINGH KHURANA VS ANKIT BANSAL	24.07.2024	23.08.2024	-	12.09.2024	03.10.2024	-	-
25	SH. SANDEEP YADAV	South	NIL											
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	CS (COMM) 488/2022	8/27/2022	Expansion Masters LLP Vs. Vedic collection Pvt. Ltd.	08.07.2024	-	-	-	-	-	-
			29, New Court Block-II	Commercial	CS (COMM) 05/2023	1/3/2023	Canara Bank Vs. Rajesh	09.07.2024	-	-	-	-	-	-
			29, New Court Block-II	Commercial	CS (COMM) 399/2022	7/8/2022	Dharminder Sarna Vs. Samrat Behl	10.07.2024	-	-	-	-	-	-
			29, New Court Block-II	Commercial	CS (COMM) 287/2022	5/2/2022	Murli Laungani Vs. ANR Foodworks LLP	20.07.2024	-	-	-	-	-	-
			29, New Court Block-II	Commercial	CS (COMM) 474/2022	8/20/2022	Wood Craft Technologies Vs. Picture Time Digiplex Pvt. Ltd.	-	09.07.2024	-	-	-	-	-
			29, New Court Block-II	Commercial	CS (COMM) 74/2023	2/9/2023	Canara Bank Vs. M/s Maha laxmi Store	-	11.07.2024	-	-	-	-	-

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		29, New Court Block-II	Commercial	CS (COMM) 418/2022	7/19/2022	M/s Purple Monkey Vs. Greatest Common Factor Pvt. Ltd.	-	18.07.2024	-	-	-	-	-	
		29, New Court Block-II	Commercial	CS (COMM) 489/2023	8/23/2023	Green Line Laminates Pvt. Ltd. Vs. M/s Pace Creation	-	19.07.2024	-	-	-	-	-	
		29, New Court Block-II	Commercial	CS (COMM)247/2022	4/19/2022	Pace Creation Vs. Green Line Laminates Pvt. Ltd.	-	19.07.2024	-	-	-	-	-	
		29, New Court Block-II	Commercial	CS (COMM) 470/2022	8/20/2022	Emu Lines Pvt. Ltd. Vs. Hajee Jaffer Shariff	-	23.07.2024	-	-	-	-	-	
		29, New Court Block-II	Commercial	CS (COMM) 489/2023	8/23/2023	Green Line Laminates Pvt. Ltd. Vs. M/s Pace Creation	-	23.07.2024	-	-	-	-	-	
		29, New Court Block-II	Commercial	CS (COMM) 247/2022	4/19/2022	Pace Creation Vs. Green Line Laminates Pvt. Ltd.	-	23.07.2024	-	-	-	-	-	
27	SH. LOKESH KUMAR SHARMA, JUDGE(COMMERCIAL COURT)	South District Court	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/636/2022	11-11-2022	NEW INDIA TIMBER STORE VS HSK INFRA PVT. LTD.	19-02-2024	-	03-04-2024	03-05-2024	-	-	05-07-2024 DISPOSED
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024	-	-	-	-	-	27-08-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/384/2019	27-11-2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19-02-2024	-	24-04-2024	-	-	-	14-08-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/660/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024	-	26-04-2024	-	-	-	11-09-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04-01-2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22-02-2024	-	30-04-2024	-	-	-	13-08-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/619/2022	27-07-2022	SURYA CARGO FORWARDERS P. LTD. VS MERCHANT COURIER P. LTD.	22-02-2024	-	-	-	-	-	13-08-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/654/2022	19-11-2022	STATE BANK OF INDIA VS RAJ KUMAR	28-02-2024	-	-	-	-	-	29-08-2024

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		40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2024	05-01-2024	NEERAJ VS MS FNP ESTATE	19-04-2024	-	-	-	-	-	-	25-09-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024	-	-	-	-	-	-	28-08-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024	-	-	-	-	-	-	26-09-2024
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	1058/2022	29-10-2022	BHUSHAN DEALMARK PRIVATE LIMITED Vs M/S. ROYAL CONSTRUCTION PARTNERSHIP CONCERN	09-07-2024	13-08-2024	13-08-2024	27-08-2024	27-08-2024	0-08-2024	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL											
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL											
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL											
32	SH. BHUPESH KUMAR	SOUTH-EAST		Commercial Suit	cs/comm/740/2023	07-08-2023	M/s. RISHI PACKAGING THROUGH ITS PROPRIETOR SH. VIKASH KESHRWANI Vs M/s. BULWARK CONCHEM THROUGH ITS PROPRIETOR SH. NIHIR JATINBHAI SHAH	--	--	23-07-2024	--	--	--	--
				Commercial Suit	CS/COMM/320/2023	06-04-2023	HARJINDER SINGH Vs PRAMOD KUMAR	--	23-07-2024	23-07-2024	--	--	--	--
				Commercial Suit	CS/COMM/1068/2023	22-11-2023	AVNEESH GUPTA Vs HARIOM SETHI AND ORS.	--	--	24-07-2024	--	--	--	--
				Commercial Suit	CS/COMM/61/2023	17-01-2023	LIGHTING INDIA PVT LTD Vs MR. AKSHAY SUNIL TALREJA, PARTNER AT M/S ANANT LIGHTING AND	--	--	24-07-2024	--	--	--	--

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			Commercial Suit	CS/COMM/209/2023	27-02-2023	STATE BANK OF INDIA Vs JYOTI BASOYA	--	27-07-2024	27-07-2024	--	--	--	--
			Commercial Suit	CS/COMM/721/2023	26-07-2023	THROUGH MS. ARCHANA SHARMA Vs M/S PAVAN AGENCIES THROUGH ITS PARTNERS MR. PRAVEEN	--	--	--	--	29-07-2024	--	--
			Commercial Suit	CS/COMM/190/2022	04-03-2022	STATE BANK OF INDIA Vs RAM LAL	--	--	--	--	30-07-2024	--	--
			Commercial Suit	CS/COMM/606/2023	04-07-2023	ENTERO HEALTHCARE SOLUTIONS PRIVATE LIMITED Vs CONTINENTAL CARGO CARE PVT. LTD. AND ARS.	--	--	--	30-07-2024	--	--	--
33	MS NIRJA BHATIA	SOUTH-EAST	NIL										
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	NIL										
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL										
36	SH. ARVIND KUMAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST											
			12	RECOVERY	375/2023	09-10-2023	MERAJUDDIN VS. MOMIN	09-05-2024	-	-	-	-	P.E.-27-07-2024, D.E.-02-08-2024, FINAL ARGUMENT T-16-08-2024
			12	RECOVERY	53/2023	06-02-2023	LTDVS. MANIS	05-07-2024	-	-	-	-	P.E-03-09-2024 D.E.-19-09-2024, FINAL ARGUMENT T-28-09-2024
			12	RECOVERY	339/2023	19-09-2023	STATE BANK OF INDIA VS. NISHANT KUMAR	07-07-2024	-	-	-	-	P.E.-23-08-2024, D.E.-13-09-2024, FINAL ARGUMENT T 27-09-2024
			12	RECOVERY	246/2020	05-12-2020	SINGH VS. MAN	09-02-2024	-	-	-	-	2024 & 02-09-2024, D.E.-17-09-2024 & 30-09-2024 FINAL ARGUMENT TS 14-10-
37	SH. CHANDRA SHEKHAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST											
			101	CS Comm	313/2022	10-10-2022	VANDANA KUMARI V/S HDFC ERGO GENERAL INSURANCE COMPANY LTD.	05-07-2024	09-10-2024 & 18-10-2024, 28-10-2024 & 05-11-2024	09-10-2024 & 18-10-2024, 28-10-2024 & 05-11-2024	09-10-2024 & 18-10-2024, 28-10-2024 & 05-11-2024	13-11-2024	17-12-2024

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38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	201	1	CS (COMMERCIAL)	BANK OF BARODA VS. RAJNI ANSAL	04.07.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 05-09-2024	2024 - P.E. 29-08-2024 - D.E. 05-09-2024 - FINAL ARGUMENTS					
				2	CS (COMMERCIAL)	BANK OF BARODA VS. MANISH BANSAL	04.07.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 05-09-2024	2024 - P.E. 29-08-2024 - D.E. 05-09-2024 - FINAL ARGUMENTS					
				3	CS (COMMERCIAL)	SONAKSHI KUMARI VS. RAMESH KUMAR	06.07.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 21-08-2024	2024 - P.E. 16.08.2024 - D.E. 30.08.2024 - FINAL ARGUMENTS					
				4	CS (COMMERCIAL)	AJAY JAIN TRADING AS HIMGIRI PLASTICS VS. PRAVEEN KUMAR CHAUHAN	09.07.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 23-09-2024	2024 - P.E. 02.09.2024 - D.E. 23.09.2024 - FINAL ARGUMENTS					
				5	CS (COMMERCIAL)	LAXMI GOEL VS. MEHTAB ALI	09.07.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 27-08-2024	2024 - P.E. 05.08.2024 - D.E. 27.08.2024 - FINAL ARGUMENTS					
				6	CS (COMMERCIAL)	CENTRAL BANK OF INDIA VS. ASHOK KUMAR	16.07.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 31-08-2024	2024 - P.E. 31.08.2024 - D.E. 31-08-2024 - FINAL ARGUMENTS					
				7	CS (COMMERCIAL)	STATE BANK OF INDIA VS. RAJAT PRAKASH SAINI	18.07.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 04-09-2024	2024 - P.E. 30.08.2024 - D.E. 04.09.2024 - FINAL ARGUMENTS					
				8	CS (COMMERCIAL)	RAJVEER SINGH VS. SATVEER SINGH	22.07.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 10-09-2024	2024 - P.E. 27.08.2024 - D.E. 10.09.2024 - FINAL ARGUMENTS					
				9	CS (COMMERCIAL)	PROPRIETOR OF M/S KAY KAY TRADING CO VS. M/S OM ARHAN TRNDZ LLP THROUGH ITS PARTNER	25.07.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 12-09-2024	2024 - P.E. 30.08.2024 - D.E. 12.09.2024 - FINAL ARGUMENTS					
				10	CS (COMMERCIAL)	RAM GOPAL VS. MUKESH SAINI	29.07.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 26-09-2024	2024 - P.E. 05.09.2024 - D.E. 26.09.2024 - FINAL ARGUMENTS					
				11	CS (COMMERCIAL)	MS LEELA COSMETICS VS. SURAJ GUPTA TRADING AS MS DEVI LEELA COSMETICS	30.07.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 09-10-2024	2024 - P.E. 08.09.2024 - D.E. 09.10.2024 - FINAL ARGUMENTS					
				12	CS (COMMERCIAL)	PARVEZ ANWAR VS. RAIS AHMAD	30.07.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 30-09-2024	2024 - P.E. 19.09.2024 - D.E. 09.10.2024 - FINAL ARGUMENTS					
39	SH. BRIJESH KUMAR GARG	Shahdara	301, New Court Building	CS (COMMERCIAL)	CS (COMM.)	Saroj Textiles Vs. Lakshya Garms	11.07.2024	Not Filed	Not Filed	Not Filed	NO	NO	09.08.2024 AND DE 12.08.2024 & 13.08.2024 F/A 20.08.2024					

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case	Management	Hearing					
		301, New Court Building	CS(COMMER CIAL)		27-10-2023	JAMIL KHAN Vs	22.07.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE: 16.08.2024 & 17.08.2024 and DE: 20.08.204 & 23.08.2024	
		301, New Court Building	CS(COMMER CIAL)	CS (COMM) 197/2024	26-03-2024	Union Bank Of In	25.07.2024	Not Filed	Not Filed	Not Filed	NO	NO	27.08.2024 & 28.08.2024 for DE and FA 05.09.2024	
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara												
		ROOM NO	COMMERCIAL	CS COMM 82	16-08-2019	KAPIL GOEL Vs	###	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE /05-08-	
		ROOM NO	COMMERCIAL	CS COMM 63	19-12-2023	Rich Timber Prod	###	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE /05-08-	
		ROOM NO	COMMERCIAL	CS COMM 24	09-01-2024	Manjit Dua Vs Vi	###	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE /06-08-	
		ROOM NO	COMMERCIAL	CS COMM 48	16-01-2024	Bank Of India Vs	###	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE /07-08-	
		ROOM NO	COMMERCIAL	CS COMM 66	25-11-2022	NASEER AHMAI	###	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE /08-08-	
		ROOM NO	COMMERCIAL	CS COMM 41	06-07-2022	DHARMENDER	###	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE /20-08-	
		ROOM NO	COMMERCIAL	CS COMM 25	25-04-2024	Rakesh Vs Munic	###	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE /22-08-	
		ROOM NO	COMMERCIAL	CS COMM 16	07-03-2024	Punjab National	###	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE /09-08-	
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building			CENTRAL BANK OF INAIDA Vs SARMESH DEVI AND ORS	09-11-2021						03-09-2024	
						Brijbihari Concast Pvt Ltd Vs Rashmi Cement Ltd	19-03-2024						17-08-2024	
						INDUSTRIES THROUGH ITS PARTNERS, Smt. Nidhi Poddar and Sanjay Kumar Poddar	16-05-2024						03-09-2024	

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management	Hearing
					08-04-2024	BAJRANG LAL GUPTA Vs M/S J.P. AVIATION SERVICES PVT. LTD.	02-07-2024	21-08-2024
					13-07-2023	ARCHITECTURAL SYSTEMS PVT. LTD Vs KVG REALTECH PRIVATE LIMITED AND ORS	01-07-2024	27-08-2024
					01-12-2021	RAM GOPAL AND CO. Vs SONAL KANODIA TRADING AS SHRI SHYAM TRADING CO. AND ANR.	04-07-2024	22-08-2024
					30-03-2024	Shikha Rai Vs Sunil Kumar	04-07-2024	21-08-2024
					19-03-2024	The Lens And Gr	03-07-2024	17-08-2024
					24-04-2024	ALUCOPANEL I	03-07-2024	21-08-2024
					17-08-2023	PUNJAB NATIONA	18-07-2024	24-08-2024
					25-10-2023	SHIV KUMAR G	14-07-2024	20-08-2024
					06-04-2024	Mukul Gupta Ma	11-07-2024	20-08-2024
				CS (COMM)/	20-04-2024	M/S JAIN DIAG	09-07-2024	09-08-2024
					03-11-2023	UDAY SHANKAR	09-07-2024	16-08-2024
				CS (COMM)/	10-08-2023	NATIONAL BANK Vs GAURAV FASHION THROUGH ITS PROPRIETOR MR. GAURAV KHULLER	09-07-2024	02-08-2024
				CS (COMM)/	05-04-2024	SUMIT KAUSHI	11-07-2024	01-08-2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing	Hearing
				CS/Comm./575/23	08.08.23	Motiprabha Infratech Pvt. Ltd. Vs. Indian Trenchless Tools Solutions		20.07.24
				CS/Comm./377/23	12.05.23	Canara Bank Vs. M/s Niansh India Packaging And Anr.		22.07.24
				CS/Comm./869/23	01.12.23	Enpeecon Vs. Bharat Gupta		23.07.24
				CS/Comm./871/23	01.12.23	Enpeecon Vs. R Krishnamurthy And Co.		23.07.24
				CS/Comm./873/23	01.12.23	Enpeecon Vs. Varun Veer Singh		23.07.24
				CS/Comm./246/23	03.04.23	Aarti Goyal Vs. Chetan Pahra And Anr.		24.07.24
				CS/Comm./476/21	17.09.21	Ramesh Pant @ Ramesh Chandra Vs. AC, Narendra And Anr.		25.07.24
				CS/Comm./180/22	10.03.22	M/s Omar Shoab Yawar Ltd. Vs. M/s PVR Global Trading Company And Ors.		25.07.24
				CS/Comm./386/21	06.08.21	Edgetech Air Systems Pvt. Ltd. Vs. Envicon Technologies India Pvt. Ltd.		26.07.24
				CS/Comm./882/23	08.12.23	Rattan Lal Aggarwal Vs. M/s Battla Motels Pvt. Ltd.		27.07.24
				CS/Comm./85/24	15.02.24	Triumphal Star (P) Ltd. Vs. Purshotam Profiles (P) Ltd.		27.07.24
				CS/Comm./106/23	03.02.23	M/s Ashadeep Furnishing Pvt. Ltd. Vs. M/s Loyal Trading		29.07.24
				CS/Comm./53/21	25.01.21	M/s Shimac Organics Vs. M/s Crystal Crop Protection Pvt. Ltd. And Anr.		30.07.24

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
				CS/Comm./80/22	12.10.22	Napin Impex Ltd. Vs. Ultra Industries								30.07.24
				CS/Comm./18/24	27.02.24	Hari Construction Vs. MCD & Anr.								30.07.24
				CS/Comm./19/24	27.02.24	Hari Construction Vs. MCD & Anr.								30.07.24
				CS/Comm./120/24	27.02.24	Hari Construction Vs. MCD & Anr.								30.07.24
				CS/Comm./366/22		Smitz Polytex Pvt. Ltd. Vs. M/s Smitz Marketing								31.07.24
				CS/Comm./385/21		Harish Johar Vs. M/s Smitz Polytex Pvt. Ltd.								31.07.24
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North												
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST												
			603	Commercial suit	CS COMM. 323/2021	01.12.2021	CANARA BANK VS GAURAV TENT AND CATERES	03.07.2024	10.07.2024	18.07.2024	18.07.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 19/2024	11.01.2024	INDOLOG LOGISTICS PVT LTD VS LEATHER TRENDS	06.07.2024	10.07.2024	24.07.2024	24.07.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 20/2024	11.01.2024	INDOLOG LOSISICS PVT LTD VS SSMP LEATHER TRENDS PVT LTD	06.07.2024	10.07.2024	24.07.2024	24.07.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 280/2024	27.05.2024	RAJEEV BANSAL VS SURJIT SINGH	10.07.2024	18.07.2024	25.07.2024	25.07.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 147/2024	11.03.2024	PUNJAB NATIONAL BANK VS YOGESH KUMAR PHORE	29.07.2024	18.07.2024	25.07.2024	25.07.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 40/2024	18.01.2024	BLISS REGRIGERATI ON VS ANAND ENTERPRISES	16.07.2024	23.07.2024	06.08.2024	06.08.2024	NIL	NIL	NIL

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
		603	Commercial suit	CS COMM. 21/2024	10.01.2024	M/S PRIYANSHI VS M/S SHIFA FASHION	24.07.2024	31.07.2024	07.08.2024	07.08.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM. 192/2020	10.12.2020	CANARA BANK VS SMT. SUNITA	30.07.2024	06.08.2024	13.08.2024	13.08.2024	NIL	NIL	NIL	
47	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial suit	CS (Comm)/ 243/2023	11.05.2023	Sh. Vikas Arora Vs m/s Popular Spirit	03.07.2024	26.07.2024	26.07.2024	26.07.2024	30.08.2024	30.08.2024	08.08.2024
			613	Commercial suit	CS (Comm)/ 164/2021	02.08.2021	Mita India vs Del Gears	04.07.2024	20.08.2024	20.08.2024	20.08.2024	10.09.2024	10.09.2024	28.08.2024
			613	Commercial suit	CS (Comm)/ 451/2023	20.09.2023	Vinod Gupta VS M/s Alchemie commerce	09.07.2024	06.08.2024	06.08.2024	06.08.2024	29.08.2024	29.08.2024	23.08.2024
			613	Commercial suit	CS (Comm)/ 102/2024	24.02.2024	Smita Singh Vs Ajit Kr. Sukhpala	10.07.2024	24.08.2024	24.08.2024	24.08.2024	11.09.2024	11.09.2024	04.09.2024
			613	Commercial suit	CS (Comm)/ 140/2024	06.03.2024	Canara Bank Vs Nisha Gupta	10.07.2024	12.08.2024	12.08.2024	12.08.2024	31.08.2024	31.08.2024	21.08.2024
			613	Commercial suit	CS (Comm)/ 233/2024	25.04.2024	PNB VS Nadeem Saifi	15.07.2024	06.08.2024	06.08.2024	06.08.2024	05.09.2024	05.09.2024	17.08.2024
			613	Commercial suit	CS (Comm)/ 123/2024	27.02.2024	Sanjog Jain Vs Komal Enterprises	23.07.2024	21.09.2024	21.09.2024	21.09.2024	09.09.2024	09.09.2024	30.08.2024
			613	Commercial suit	CS (Comm)/ 168/2024	22.03.2024	M/s Fire Engg. Vs M/s Flying Fire service	26.07.2024	22.08.2024	22.08.2024	22.08.2024	11.09.2024	11.09.2024	02.09.2024
			613	Commercial suit	CS (Comm)/ 174/2024	26.03.2024	Chandrasekhra pharma vs Shruti	30.07.2024	02.09.2024	02.09.2024	02.09.2024	21.09.2024	21.09.2024	09.09.2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management	Hearing						
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM)40/2023	19.01.2023	SATISH CHANDRA VS SUPER MARCHE 37 TRADERS LLP	01.07.2024	PE 21.08.2024, 23.08.2024 & DE 30.08.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	COUNTER CLAIM 15/2023	10.05.2023	M/S SUPER MSRCH 37 TRADERS LLP Vs. SATISH CHAND	01.07.2024	PE 21.08.2024, 23.08.2024 & DE 30.08.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)135/2022	24.03.2022	M/S GREENOLUTION PVT LTD Vs. RHINOCONCRETES INDIA PVT LTD AND ORS.	06.07.2024	PE 06.08.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)32/2024	12.01.2024	PREETI ANAND VS VIJAY GOEL	06.07.2024	PE 30.07.2024 & DE 03.08.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)559/2023	19.12.2023	SHYAM SUNDER GARG VS KARAN SINGH	11.07.2024	PE 08.08.2024 & DE 27.08.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)33/2022	01.02.2022	STATE BANK OF INDIA VS BIJENDER KUMAR	01.02.2022	PE 06.08.2024 & DE 23.08.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)79/2024	14.02.2024	STATE BANK OF INDIA VS PREM KUMAR	24.07.2024	PE 21.08.2024 & DE 11.09.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)21/2021	18.01.2021	NTAL CONSULTANTS AND TECHNOCRATS PVT. LTD. Vs. KAMLADITYA CONSTRUCTIO	29.07.2024	PE 05.09.2024 & DE 19.09.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)248/2024	06.05.2024	Shellz India Private Limited Vs. Girijesh Kumar Jha	31.07.2024	PE 27.08.2024	NIL	NIL	NIL	NIL	NIL
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	509	COUNTER CLAIM	12/2024	05.04.2024	DINESH KUMAR BHASIN VS ALOK NARANG	04.07.2024		26.07.2024				
			509	CS(COMM)	422/2023	11.09.2023	ALOK NARANG VS DINESH KUMAR BHASIN	04.07.2024		26.07.2024				
			509	CS(COMM)	50/2024	20.01.2024	M/S CHARVIK BIO ENGINEERING PVT LTD Vs M/S MAGO THERMAL PVT LTD	08.07.2024		23.07.2024				
			509	CS(COMM)	508/2023	30.10.2023	SUNITA AGGARWAL Vs PHOOL SINGH AND ANOTHER	12.07.2024		29.07.2024				

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
		509	CS(COMM)	301/2023	09.06.2023	SH PRATEEK AGARWAL Vs SH SIDDHARTH GUPTA	15.07.2024		07.08.2024				
		509	CS(COMM)	300/2023	08.06.2023	AGMECO FAUCETS PVT LTD Vs SH SIDDHARTH GUPTA	15.07.2024		07.08.2024				
		509	CS(COMM)	362/2023	04.08.2021	M/S DURJA FREIGHT AND CARGO Vs NEO EXIM LOGISTICS	15.07.2024		30.07.2024				
		509	CS(COMM)	237/24	27.04.2024	RAMANAND MITTAL Vs DREAM TRADERS FILMS (INDIA)PVT. LTD.	16.07.2024		08.08.2024				
		509	CS(COMM)	89/2024	19.02.2024	STATE BANK OF INDIA Vs ARVIND VENKATESAN AND ORS	22.07.2024		12.08.2024				
		509	CS(COMM)	72/2024	07.02.2024	M/S GOYAL FOAM AND FURNITURE Vs M/S SAURABH IMPEX INC	22.07.2024		12.08.2024				
		509	CS(COMM)	325/2023	14.07.2023	M/S ANIL ELECTRONICS Vs M/S MARUTI ELECTRONICS	23.07.2024		23.08.2024				
		509	CS(COMM)	52/2021	10.02.2021	PARVINDER KAUR , SENIOR CITIZEN Vs M/S RICH LOOK INDIA PVT. LTD.	23.07.2024		07.08.2024				
		509	CS(COMM)	119/2024	27.02.2024	Canara Bank Vs NITIN KUMAR AND ORS	25.07.2024		14.08.2024				
		509	CS(COMM)	62/2024	29.01.2024	AMBAR NATH BANNERJEE Vs NARESH KUMAR	25.07.2024		20.08.2024				
		509	COUNTER CLAIM	13/2024	06.04.2024	DINESH KUMAR BHASIN VS AMIR CHAND THAKRAL	26.07.2024		22.08.2024				
		509	CS(COMM)	420/2023	11.09.2023	AMIR CHAND THAKRAL Vs DINESH KUMAR BHASIN	26.07.2024		22.08.2024				
		509	CS(COMM)	523/2023	03.11.2023	ENGINEERING TECHNOLOGY Vs M/S MAHESHWARI MINING PVT. LTD. AND	26.07.2024		14.08.2024				

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
			509	CS(COMM)	35/2020	18.01.2020	M/S MANVI IMPEX(THROUGH A.R. SH. VIJAY PODDAR) V.s M/S BIRD CLOTHING	26.07.2024		09.08.2024				
			509	CS(COMM)	33/2024	12.01.2024	AURO LOGISTICS VS GLOBAL LOGISTICS	31.07.2024		21.08.2024				